

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SREE BHADRA PARKS AND RESORTS LIMITED Date of Commencement of Liquidation: 10-02-2022; List of Stakeholders as on Date: 18-06-2023; Name of IP: Mr. K. Parameswaran nair; Process Number: 1; Last 5 digitof registration number: 12702

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	373344822	1	349471727		23873095		Annexure 3
4	Unsecured financial creditors	86	330941853	84	279780245		51161608		Annexure 4
5	Operational creditors (Workmen)	70	13129084	70	7208740		5920344		Annexure 5
6	Operational creditors (Employees)	7	5621160	7	720024		4901136		Annexure 6
7	Operational creditors (Government Dues)	5	9041040	5	9041040		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	9324094	15	9221623		102471		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	5741600	2	5741600		0		Annexure 9
Total		186	747143653	184	661184999		85958654		